NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **26.09.2025** (FRIDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 455/2025 For Exemption IA No. 1301/2025	The Royal Castle Owners Welfare Association (TRCOWA) Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 11 Ors.	Mr. Kishore Balasubramaniam	
2.	Comp App (AT) (CH) (Ins) No. 471/2025 For Exemption IA No. 1339/2025	The Temple Waves All Block Flat Owners Welfare Association &2 Ors Vs TruPro Insolvency Services LLP RP of Amar Prakaash Developers Pvt Ltd & 11 Ors.	Mr. Kishore Balasubramaniam	
3.	Comp App (AT) (CH) (Ins) No. 476/2025 For Condone Delay IA No. 1353/2025	Aarti Drugs Limited Vs Pegasus Farmaco (India) Pvt Ltd	Mr. KS Shankar Chakrapani	
4.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aran Offshore Ltd Vs Punjab National Bank & Anr.	Mr. Sumesh Dhawan	
5.	Comp App (AT) (CH) (Ins) No. 478/2025	Pennar Industries Ltd Vs Hi-Esteem Auto Komponents Pvt Ltd	Mr.R Ramasubramaniam Raja	
6.	Comp App (AT) (CH) (Ins) No. 480/2025 For Stay IA No. 1362/2025 For Exemption IA No. 1363/2025	Ganesan Natarajan Vs State Bank of India	Mr. Raymond Albyness	

7.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator	Ms. Aishwarya S Nathan	
		of Rathna Stores Pvt Ltd & 3 Ors.		
8.	Comp App (AT) (CH) No. 71/2025 Delay in refiling IA No. 826/2025	Shobhana Prabhakar Mahajan (Deceased, through her legal Rep Prabhakar Yashavant Mahajan) & Anr. Vs Chettinad Cement Corporation Pvt Ltd & 4 Ors.	Mr. Prabhakar Yashavant Mahajan Party-in-person	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) No. 120/2025 For Stay IA No. 1354 & 1355/2025	Apex Luminaires Pvt Ltd & 4 Ors Vs G N Thirumalesh	Mr. PJ Rishikesh	
	(With defects)			
10.	Comp App (AT) (CH) No. 121/2025 For Stay IA No. 1356 /2025	Apex Luminaires Pvt Ltd & 4 Ors Vs G N Thirumalesh	Mr. PJ Rishikesh	
	(With defects)			

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 247/2021 For Stay IA No. 518/2021	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradan	Mr. Pradeep Joy-R1 Mr. Bijoy P Pulipra R2
12.	Comp App (AT) (CH) No. 10/2024 For Exemption IA No.163/2024 For Stay IA No.162/2024 Contempt Case No. 4/2024	M Sai Sudhakar & 2 Ors Vs Mantrawadi Nagachandrika & 9 Ors	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R5
13.	Comp App (AT) (CH) No. 89/2024 For Additional Docs IA No. 1307/2024	S Radhakrishnan & Anr Vs Hyderabad Pollution Controls Ltd. & 12 Ors	Dr. SV Rama Krishna	Mr. K Rajendran R1- R4, R8-R10 Mr. Vinay Babu Gade, PCS- R5-R7
14.	Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 67/2025	DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt Ltd Vs Maligi Madhusudhan Reddy & 2 Ors	Mr. Yogesh Jagia	Ms. Kopal Sharraf R2

15.	IA No. 1290/2025	Religare Finvest Ltd	Mr. Ashwin Shanbhag	
	(For Intervention)	Vs		
	in	Liquidator, Ashok		
	Comp App (AT) (CH)	Magnetics Ltd.		
	(Ins) No. 253/2025			
	For Stay			
	IA No. 712/2025			

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	IA No. 1316/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 216/2025 For Stay IA No. 659/2025	K Paramasivam Discharged Director Sri Maharaja Oil Imports and Exports India Pvt Ltd Vs R Raghavendran RP (Now Liquidator) Sri Maharaja Oil Imports and Exports India Pvt Ltd	Mr. PJ Rishikesh	Mr. B Dhanaraj
17.	IA No. 1350/2025 (For Directions) in Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor & Promoter Sri Venkatram Spinners Pvt Ltd Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & 4 Ors	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2 Mr. R Sugumaran- R3
19.	TA (AT) No. 06/2022 (Comp App (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	O Arumugasamy Vs TR Mills Pvt Ltd & 15 Ors WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10

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20.	TA (AT) No. 12/2022 (Comp App (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesh- R1- R4 Mr. Pranav V Shankar
21.	TA (AT) No. 13/2022 (Comp App (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd & 3 Ors Vs M. Leela & 10 Ors.	Mr. S Eshwar	Mr. Aman Nalina Lingesh-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
22.	TA (AT) No.16/2022 (Comp App (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018) For Direction IA No. 1150/2024	M. Nagaraj & 4 Ors. Vs M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar
23.	TA (AT) No. 19/2022 (Comp App (AT) No. 360/2018 For Direction IA No. 188/2018	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Praveen Kumar R9
24.	TA (AT) No. 21/2022 (Comp App (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors Vs M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. Pranav V Shankar Mr. Praveen Kumar
25.	TA (AT) No. 23/2022 (Comp App (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt Ltd & 5 Ors Vs M. Leela & 8 Ors	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar Mr. Praveen Kumar
26.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia R3 Mr. Sharad Sanghi R10 R11
27.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia- R3 Mr. Sharad Sanghi R10 & R11
28.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 &1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2
29.	Comp App (AT) (CH) (Ins) No. 362/2024	Ch Veerraju & B Venkateswara Rao Vs Gayatri Projects Ltd & Anr	Mr. VVSN Raju	Mr. VK Sajith- R2

30.	Comp App (AT) (CH) (Ins) No. 424/2024 For Stay IA No. 1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs A Subathira & 2 Ors	Mr. Ramasamy Meyyappan	Mr. MS Viswanathan R1 R2 Mr. V Manivannan- R3
31.	Comp App (AT) (CH) No. 17/2025 For Additional Docs IA No. 227/2025	Shyam Sunder Rathi & Anr. Vs Devi Kumari Rathi & 6 Ors	Mr. Rohan Aloor	Mr. L Venkateshwar Rao- R1-R5
32.	Comp App (AT) (CH) (Ins) No. 22/2025 For Stay IA No. 102/2025	CS Hari Kumar Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, Balakrishnan V	Mr. Sai Srujan Tayi	
33.	Comp App (AT) (CH) (Ins) No. 38/2025 For Stay IA No. 142/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs CA Rajendran PR & Anr	Mr. EK Kumaresan	
34.	Comp App (AT) (CH) (Ins) No. 206/2025 For Stay IA No. 583/2025	Assistant Commissioner, State Goods and Services Tax Dept. Vs CA Rajendran PR, RP of Asten Realtors Pvt Ltd & Anr	Mr. EK Kumaresan	
35.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1
36.	Comp App (AT) (CH) (Ins) No. 159/2025 For Direction IA No. 433/2025	Pratik Mehta & 3 Ors Vs Kondisetty Kumar Dushyantha, Liquidator of Unishire Housing LLP & 2 Ors	Mr. Adith Narayan Vijayaraghavan	
37.	Comp App (AT) (CH) (Ins) No. 191/2025 For Stay IA No. 534/2025	R Damodaran Vs Madhu Desikan, IRP of R Damodaran & Anr	Mr. Srenik S Jain	
38.	Comp App (AT) (CH) (Ins) No. 225/2025 For Stay IA No. 637/2025	Ashwani Kumar Bhatia Suspended Director of ARS Energy Pvt Ltd Vs Canara Bank & Anr.	Mr. PS Suman	Mr. Varun Srinivasan For Caveator
39.	Comp App (AT) (CH) (Ins) No. 357/2025 For Exemption IA No. 1070 & 1071/2025	Savitri Telecom Services Vs Lookman Electroplast Industries Ltd	Mr. Adarsh Rai	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	TA (AT) No. 133/2021 (Comp App (AT) No. 25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
41.	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr. Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors	Mr. R Ramesh Naik	Mr. TK Bhaskar- R1 R6
42.	Comp App (AT) (CH) No. 106/2022	PM Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar Dr. KS Ravichandran R1- R3
43.	Comp App (AT) (CH) No. 30/2022	M Geethalakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr	Mr. C Umashankar	Mr. B Ramana Kumar R2
44.	Comp App (AT) (CH) No. 41/2022 For Stay IA No. 529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt Ltd & 9 Ors.	Mr. GVL Murthy Mr. J Teja Verma	Mr. Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4- R8
		WITH		Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad R10
45.	Comp App (AT) (CH) No. 114/2022 For Stay IA No. 1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
46.	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator, Sutanu Sinha Vs Hindustan Copper Ltd.	Mr. K Ravindranath	Mr. Antony R Julian
47.	Comp App (AT) (CH) (Ins) No. 207/2022 For Stay IA No. 454/2022	Chinna Rao & 3 Ors Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors.	Mr. Keerthikiran Murali	
48.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt Ltd Vs Akshaya Irrigation Products Pvt Ltd	Mr. ML Lahoty	Mr. M Velmurugan
49.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amrita Jain

5	50.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt Ltd & Anr	Mr.AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2
5	51.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr.AG Sathyanarayana

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan

(044-28880500), or through email on **e-mail ID**: <u>vcnclatchennai5@gmail.com</u> **Copy to: By the order of Hon**

By the order of Hon'ble Member (Judicial)

Chennai Bench

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